



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 30.04.2026

### NOTICE

Please take notice that the following matters listed in the Court – II on 04.05.2026 will not be taken up. The next dates of hearing will be notified later.

| S. No. | Case No.   | Name of the parties   | Counsel for Appellants | Counsel for Respondents                                |
|--------|--|---|------------------------|--|
| 1.     | Comp. App. (AT) No. 205 of 2024<br><br><b>Part Heard</b>   | Machino Finance Pvt. Ltd.<br>Vs.<br>Machino Transport Pvt. Ltd. & Ors.                    | Manmeet Kaur           | Ranjana Roy Gawai<br>Pervinder- R1<br>Abhishek Roy- R4 |
| 2.     | Comp. App. (AT) (Ins) No. 299 of 2020 & I.A. No. 2190 of 2021 & I.A. No. 2828 of 2023, 1299 of 2025<br><br><b>Part Heard</b> | State Bank of India<br>Vs.<br>Venugopal Dhoot & Ors.<br><br><b>With</b>                   | Bishwajit Dubey        | Jash Shah-R7 to R9                                     |
| 3.     | Comp. App. (AT) (Ins) No. 467 of 2020<br><br><b>Part Heard</b>   | Pertamina Hulu Energi Nunukan Company<br>Vs.<br>Venugopal Dhoot & Ors.<br><br><b>With</b> | Varuna Bhanrale        | Sandeep S Ladda-R5<br>Vajyant Paliwal-R3               |

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| 4. | Comp. App. (AT) (Ins) No. 639 of 2020<br><br><b>Part Heard</b>                                      | BPRL Ventures Indonesia B.V. & Anr.<br>Vs.<br>Venugopal Dhoot & Ors<br><br><b>With</b> | Dheeraj Nair    | Kritika Nagpal-R1                       |
| 5. | Comp. App. (AT) (Ins) No. 640 of 2020<br><br><b>Part Heard</b>                                      | BPRL Ventures B.V. & Anr.<br>Vs.<br>Venugopal Dhoot & Ors.<br><br><b>With</b>          | Dheeraj Nair    | Moueshree Shukla-R3<br>Prafful Goyal-R8 |
| 6. | Comp. App. (AT) (Ins) No. 1442 of 2024 & I.A. No. 5240, 5241, 5242 of 2024<br><br><b>Part Heard</b> | Venugopal Dhoot<br>Vs.<br>Vovl Ltd. & Ors.<br><br><b>With</b>                          | Sandeep S Ladda | Surabhi Khattar                         |
| 7. | Comp. App. (AT) (Ins) No. 1623 of 2024 & I.A. No. 5930 of 2024<br><br><b>Part Heard</b>             | Venugopal Dhoot<br>Vs.<br>Pravin R. Navandar & Ors.                                    | Sandeep S Ladda | Surabhi Khattar                         |

By order of Hon'ble Chairperson  
-Sd/-  
Registrar